- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1540/78 for (a) and (*>)].
- (2) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(ii) above. [Placed in Library. See No. LT-1540/78].

Ju'J& (Licensing and Control) Amendment Order, 1977

KUMARI ABHA MAITi: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification s.O. No. 794(E), dated the 30th November, 1977, publishing the Jute (Licensing and Control) Amendment Order, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1538/78].

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Sir, I beg to lay on the Table under sub. section (3) of section 141 of the Border Security Force Act, 1968, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:-

- (i) G.S.R. No. 773(E), dated the 26th December, 1977, publishing the Border Security Force, Chief Law Officer and Law Officers Recruitment and Conditions of Service Rules, 1977.
- (ii) G.S.R. No. 146, dated the 2fth January,, 1978, publishing the Border Security Force Veterinary Officers Recruitment Rules, 1978.
- (iii) S.O. No. 76(E), dated the 7th February, 1978, publishing the Border Security Force (Deductions from Pay and Allowances) Rules, 1978. [Placed in Library. See No. LT.1537/78 for (i) to (iii)].

on Bonus to LIC employees

- I. Report and accounts (1976-77) of the **Bharat electronics Limited, Bangalore** and related papers
- II. Report and accounts (1976-77) of the garden reach ship builders and engineers Limited, Calcutta and Related papers

SHRI CHAND RAM; Sir, on behalf of Prof. She_r Singh, I beg to lay i.-n the Table a copy each in English and Hindi) of the following papers under sub-sectio'n (1) of section 619A of the Companies Act, 1956:

- (i) (a) Twenty-third Annual Report and Accounts of the Bharat Electronics Limited_i Bangalore, for the year 1976-77, together with Uie Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1541/78 for (a) and (°)]-
 - (ii) (a) Sixty-first Annual Report and Accounts of the Garden Shipbuilders and Engineers Limited, Calcutta for the year 1376-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller ^nd Auditor General of Pndia thereon
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1543\$78 for (a and (b)].

REFERENCE TO IMPLEMENTA-TION OF SUPREME COURT JUDGE-MENT ON BONUS TO LIC **EMPLOYEES**

SHRI KALYAN ROY (West Bengal): Sir, for the last three years thousands of Lie employees have been agitating for the implementation jf the Agreement which was moi illegally and in a mala fide maimer changed by the regime undpr Mrs.